Developing Military-Industrial Complex

- 2431. SHRIMATI VANDANA CHAVAN: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has taken steps to increase funding both for scientific research and native strategic research, if so, the details thereof, if not, the reasons therefor, and
- (b) whether Government plans to further the native military industrial complex by streamlining and granting more funds to DRDO as opposed to buying weapons and defence equipments from foreign arms manufacturers, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) Defence Research and Development Organisation (DRDO), an R&D wing of Ministry of Defence (MoD), is mandate to design and develop strategic, complex and security sensitive systems in the fields of missiles, unmanned aerial vehicles, radars, electronic warfare systems, sonars combat vehicles, combat aircraft, sensors, etc. for the Armed Forces as per their specific Qualitative Requirements for enhancing the national security of the country. Over the past five decades, DRDO has developed/upgraded a number of systems/products/technologies, a large number of which have already been productionised. Value of systems/products/technologies developed/upgraded by DRDO and inducted into the Services or in the process of induction stands over ₹ 2.56 lakh Crore. This figure does not include Strategic Systems. DRDO has always been acting dedicatedly towards indigenisation of weapons and defence equipments. However, achieving self-reliance in the field of defence is the joint responsibility of Ministry of Defence, DRDO, Defence Public Sector Undertakings (DPSUs) and Ordnance Factory Boards (OFBs). Also production of these products and Technologies is done by OFBs, DPSUs and private industries. Government has always supported DRDO in terms to allocation of funds.

Signing of Military and Defence Agreements

- 2432. SHRI K. SOMAPRASAD: Will the Minister of DEFENCE be pleased to refer to Unstarred Question 223 given in Rajya Sabha on 18 July, 2017 and state:
- (a) any military or defence agreement has been signed with other nations for last three years, if so, the details thereof of the countries with which India has signed various military or defence agreements during the last three years; and
- (b) the names of any private companies in India producing military or defence tools or equipments, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) A list of military or defence related agreements signed with other nations for the last three years (i.e. from 1st August 2014) is given in the Statement (See below).

(b) From January 2001 to June 2016, 205 Indian companies have been issued 342 industrial licences for manufacturing of defence items. A list is available in the public domain on the website of Department of Industrial Policy and Promotion (DIPP).

List of military or defence agreement signed with other nations for last three years (from 1st august 2014)

Sl. No.	Name of Country	Title	Date of Signing		
1.	Bangladesh	MoU between the Coast Guards for establishment of Collaborative Relationship to Combat Transnational Illegal activities at sea and Develop Regional Cooperation	06.06.2015		
		MoU on Defence Cooperation Framework	08.04.2017		
2.	Botswana	MoU on secondment of Indian Armed Forces Personnel to the Botswana Defence Forces	15.09.2014		
3.	France	Inter-Governmental Agreement for procurement of 36 Rafale aircrafts.	23.09.2016		
4.	Fiji	MoU on Bilateral Defence Cooperation	29.05.2017		
5.	Japan	MoU on Defence Cooperation and Exchange	01.09.2014		
		Agreement concerning the Transfer of Defence Equipment and Technology.	12.12.2015		
		Agreement concerning security measures for protection of classified military information	12.12.2015		

Sl. No.	Name of Country	Title	Date of Signing
6.	Kazakhstan	MoU on Defence and Military Technical Cooperation	08.07.2015
7.	Kenya	MoU on Cooperation in the field of Defence Cooperation	11.07.2016
8.	Kyrgyzstan	Defence Cooperation Agreement	12.07.2015
9.	Oman	MoU on Military Cooperation	22.05.2016
		MoU to cooperate on Maritime Issues	22.05.2016
		Protocol between the Air Forces on Flight Safety Information Exchange	22.05.2016
		MoU between the Coast Guards in the field of Marine Crime Prevention at Sea	22.05.2016
10.	Portugal	MoU on Defence Cooperation	07.01.2017
11.	Republic of Korea	MoU between the Defence Acquisition Program Administration of RoK and the Ministry of Defence, India to develop and strengthen defence industry cooperation and to establish Special Strategic Partnership including close cooperation in Naval Ship Building.	21.04.2017
12.	Russia	Agreement on Training of Indian Armed Forces personnel in the Russian Military Training Establishment	11.12.2014
		Agreement between the MoD of India and the MoD of Russia on Cooperation in Aircraft Flight Safety	21.01.2015

Sl. No.	Name of Country	Title	Date of Signing
		Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the field of Helicopter Engineering.	24.12.2015
		Agreement between the Government of the Republic of India and the Government of the Russian Federation on Supply of S-400 Triumph Air Defence Missile Systems to the Republic of India.	15.10.2016
		Agreement between the Government of the Republic of India and the Government of the Russian Federation for construction of follow-on ships of Project 11356 in Russia and in India.	15.10.2016
13.	Seychelles	MoU for Cooperation in the field of Hydrography	11.03.2015
14.	Singapore	Defence Cooperation Agreement	23.11.2015
15.	Spain	MoU on sharing classified information	04.03.2015
16.	Sudan	MoU on Defence Cooperation and Exchanges	13.03.2015
17.	Tanzania	MoU on Cooperation in the field of Hydrography	19.06.2015
18.	Turkmenistan	Agreement on Cooperation in the field of Defence	11.07.2015
19.	United Arab Emirates	MoU concerning Mutual Protection of Classified Information	23.05.2016

Sl. No.	Name of Country	Title	Date of Signing
		Memorandum of Understanding on Cooperation in the field of Defence Industry.	25.01.2017
20.	USA	New Framework for the India- US Defence Relationship	03.06.2015
		Logistics Exchange Memorandum of Agreement (LEMOA)	29.08.2016
21.	Vietnam	MoU between Coast Guards for establishment of collaborative relationship to combat transnational crime and develop mutual cooperation	25.05.2015
		Programme of Cooperation between the Vietnam People's Air Force and Air Defence and Indian Air Force	05.12.2016

Acute shortage of quality protective materials

2433. SHRI HARIVANSH: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that there is acute shortage of quality protective material for soldiers fighting terrorists in Jammu and Kashmir, if so, the immediate steps being taken to ensure that quality self-protection covering is provided to the soldiers;
- (b) the measures taken to ensure that the soldiers suffer the minimum loss while fighting terrorists; and
- (c) whether it is a fact that the Ministry in 2016 had proposed to procure lighter Army helmets, if so, the present status in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) There is no shortage of quality protective material for soldiers of Indian Army fighting terrorists in Jammu and Kashmir. The Government undertakes procurement of necessary protective material such as Bullet Proof Jacket, Ballistic Helmet etc for soldiers of Indian Army from time to time as per authorization.

Further, a contract for procurement of 1,58,279 Ballistic Helmets through Capital route has been concluded in December 2016.